

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.3- IA/1086(AHM) 2024  
In  
CP(IB) 601 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

B-Solutions Management Consultants  
V/s  
WSH Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 24/07/2024**

**Coram:**

Mr. Praveen Gupta, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the Respondent :

**ORDER**  
**(Hybrid Mode)**

**IA/1086(AHM) 2024**

Despite repeated calls none has appeared on behalf of the applicant to press this application.

Re-list on 14.08.2024.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**